

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 44

CP 203/MB/2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 01.02.2024

NAME OF THE PARTIES: **ROHIT MOHAN KARMCHANDANI V/S**
BITTER CHOCOLATE FOODS (INDIA)
PRIVATE LIMITED

Section 241(1) of the Companies Act, 2013

ORDER

1. Ms. Pooja Jain, Advocate appeared for the Petitioner.
2. Learned Counsel for the Respondent present.
3. Learned Counsel for the Petitioner informs that rejoinder has been filed. However, Counsel for the Respondent informs that same has not been received by them. The Petitioner is directed to ensure the service of same before next date of hearing.
4. List this matter on **05.02.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna